

HIGH COURT OF SIKKIM
GANGTOK

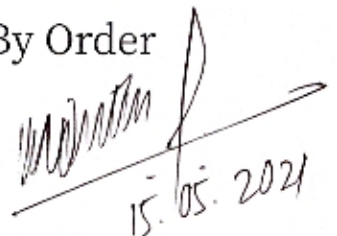
No. 08/Confdl/HCS

Dated: 15.05.2021

CIRCULAR

In view of complete lockdown imposed by the State Government in the entire State of Sikkim from 17.05.2021 (5 am) to 24.05.2021 (5 am) vide Order No. 19/Home/2021 dated 14.05.2021, and in continuation to Circular No. 05/Confdl/HCS dated 05.05.2021, it is notified for information of all concerned that the High Court of Sikkim and all the Subordinate Courts of the State will hear only urgent matters from 17.05.2021 to 22.05.2021. Hearing of cases will be conducted through video-conferencing with the assistance of minimum staff members.

By Order



(K.W. Bhutia)

REGISTRAR GENERAL

15.05.2021

